

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
(through web-based video conferencing platform)**

**Item No. 18
CP (IB) No. 149/Chd/Pb/2020**

**Under Section 9 of the Insolvency
and Bankruptcy Code, 2016**

In the matter of:-

Shreeji Enterprises

...Petitioner-Operational Creditor

Vs.

Cygnus Healthstreet
Hospitals Private Limited

...Respondent-Corporate Debtor

Present through Video Conferencing:

Mr. Abhishek Saxena, Advocate for the petitioner-operational creditor
Respondent-corporate debtor proceeded *ex parte* vide order dated 22.12.2021.

A date is requested by learned counsel for the petitioner for filing short written submissions. The same be filed within one week covering the point of limitation.

List on 24.01.2023.

SD/-

(Subrata Kumar Dash)
Member (Technical)

SD/-

(Harnam Singh Thakur)
Member (Judicial)

December 06, 2022

DS